

GOVERNMENT OF MEGHALAYA
OFFICE OF THE DISTRICT MAGISTRATE :: EAST KHASI HILLS DISTRICT
::: SHILLONG :::

ORDER

(No.C&S.3/2009/PT.II/211, Dated Shillong, the 2nd June, 2020)

In partial modification to Prohibitory Order No.C&S.3/2009/PT.II/208, Dated Shillong, the 30th May, 2020 promulgated by this Office under Section 144 CrPC the following Prohibitions **ARE WITHDRAWN**:

- A. (1) Inter-District Movement.
- B. (1) Operation of shops dealing in non-essential items including footwear, gift items, bags, suit case, watches, perfumes, toys, sport gears and equipment, grooming gadgets, sofa sets, chandeliers, table and chairs, unauthorized car washing unit, tailoring, Private Printing Press, furniture workshops (selling and making), et cetera.
- B. (3) Opening of Tent House shops.
- B. (5) Operation of public and private transport in Shillong Urban Agglomeration including areas falling under Umshyrpi Bridge upto 7th Mile Upper Shillong of Myllem C&RD Block, all areas falling under Census Town of Mawlai C&RD Block and all areas falling under Census Town of Mawpat C&RD.

*NOTE: Vehicles in Shillong Urban Agglomeration and adjoining areas shall move as per arrangements in this Office Order No.C&S.7/2020/Vol-VII/78, Dated 2nd June, 2020.



(M. War Nongbri, IAS)
District Magistrate,
East Khasi Hills District,
Shillong.

Copy to:-

1. The Chief Secretary to the Govt. of Meghalaya, Shillong.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Home (Police) Department, Shillong.
3. The Additional Chief Secretary to the Govt. of Meghalaya, Political Department, Shillong.
4. The Commissioner of Divisions for East/West/South West Khasi Hills/East/West Jaintia Hills & Ri Bhoi District, Meghalaya, Shillong.
5. The Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department, Meghalaya, Shillong.
6. Commissioner of Transport, Meghalaya, Shillong for information and necessary action.
7. The Director, Information & Public Relation, Meghalaya **for favour of causing wide circulation, press release and giving wide publicity through Fixed Loud Speakers.**
8. The Superintendent of Police, East Khasi Hills District, Shillong for information and necessary action.
9. The Sub-Divisional Officers (C), Pynursla/Sohra Civil Sub Division, Pynursla/Sohra for information and necessary action.
10. The Additional Deputy Commissioner & CEO, DDMA, East Khasi Hills District, Shillong for information and necessary action.
11. The Block Development Officers, East Khasi Hills District, for information and necessary action.
12. The District Medical & Health Officer, East Khasi Hills District, Shillong for information and necessary action.
13. The District Transport Officer, East Khasi Hills, Shillong for information and strict necessary action .
14. The Station Director, All India Radio, Shillong for announcement in the news bulletin in English & Khasi.



District Magistrate,
East Khasi Hills District,
Shillong.